है। मुझे यह मौन ग्राप्ट्यिजनक ग्रीर दुखकारक लगता है और इसलिए में आपके माध्यम से केन्द्रीय सरकार से यह मांग करता हं कि यह जो नई परिस्थिति बनी है, कल सदन छड़ी पर जाने से पहले यह जो नई परिस्थिति में भ्राकर दाऊद इब्राहीन और उसके पीछे जो पाकिस्तान का हाथ--माज पाकिस्तान में मेमन परिवार जा चुका है ग्रौर पाकिस्तान उसे नहीं पा रहा है। यह जो सारा नाटक भी पाकिस्तान की ग्रोर से हो रहा है. उसके पीछ केन्द्रीय सरकार ने क्या कार्यवाही की है - इस सदन को विश्वास में नहीं लिया गया है। कल हमें वापिस जाना है । उसके पहले केन्द्रीय सरकार हमें यह बताये कि इन नई परिस्थितियों में इन्होंने क्या किया है?

यादव (उत्तर श्री नरेश मैं उत्तर प्रदेश में प्रदेश): महोदया, फिरोजाबाद कांच उद्योग, जो बहुत संकट रहा है, उसकी ग्रोर सरकार गजर करना चाहता है। म्राकृष्ट ध्यान फिरोजाबाद का कांच उद्योग हिन्दुस्तान क्या, बाहर भी बहत मशहर शीशे का काम होता है. है । यहां जो जो है, उसके साथ-साथ वके चडियां बनती हैं, वह स्हाग जो हैं। यह पूरे हिन्दुस्तान में की प्रतीक से काफी माबा में मशहर है । यहां ग्लास वर्क बाहर निर्यात किया जाता है, विदेशी भी उससे ऋजित की मद्रा है । कई बीसियों, हजार लोग उसमें लगे हुए हैं। अप्रत्यक्ष और प्रत्यक्ष लोगों की जीविका उस से कितने निर्भर है फ्रौर यह एक पर बहुत बड़ा ग्लास का उद्योग फिरोजाबाद में है। लेकिन इसमें कोयले के अभाव में जिसकी भ्रापूर्ति नहीं हो पा रही है। वजह से जबरदस्त संकट ग्रा रहा है । कितनी भट्टियां बन्द हो गई हैं, मजदूर बेकार हो रहे हैं, ऐसी स्थिति पैदा हो गई है।

इसलिये मैं श्रापके माध्यम से सरकार से निवेदन करना चाहता हूं कि सरकार संकट की ग्रोर ध्यान दे

ग्रौर कोयला ग्रापूर्ति में जो कमी है, जो मिल पा रहा है, उसके नहीं समाधान की दिशा में तत्काल कदम उठायें. ताकि हमारा यह उद्योग बच मजदूर को रोटी-रोजी मिल सके जो विदेशी मुद्रा निर्यात करके म्रर्जित करते हैं, उसमें भी वृद्धि हो सके-इसकी ओर मैं सरकार का ध्यान स्नाक-र्षित करना चाहता हूं।

RE. AUCTION OF FARMER'S GOLD BY NATIONALISED BANKS

THE DEPUTY CHAIRMAN: As it is almost 1-30 now, I take the sense of the House. We have to clear five Budgets and send them to Lok Sabha so that money could be given the States. I appeal to the House to dispense with the lunch hour continue our work.

I am thankful to the Members for their indulgence in not having lunch hour but they can have their lunch if they like.

YELAMANCHILI SIVAJI (Andhra Pradesh): Madam, on 17th of this month, I raised a matter relating to the auctioning of gold by the nationalised banks pledged with them by poor farmers Madam, you were good enough from the and you directed the Minister Agriculture to convey the sentiments of this House to the Finance Minister to see that the auctions are taken up in Andhra Pradesh as far as the farmers are concerned. But to my dismay, day in and day out, the nationalised banks are coming with advertisements with huge state. ments stating that even for a paltry sum of Rs. 150 'mangalsutram' and other things, weighing only three or two grams, that are pledged being auctioned everyday. Madam, the Finance Minister is sitting here. He can take note of it, and he can direct the nationalised banks that auctions should not take place as far

[Dr. Yelamanchili Sivaji]

as the farmers are concerned who have pledged their gold with the nationalised banks. And the same Andhra Bank has lost more than Rs. 1700 crores through the Fairgrowth. and the Andhra Bank could not collect even a single rupee. And Managers of the Andhra Bank fighting among themselves to grab the post of ED but at the same they have not bothered to stop the auctions as far as the farmers аге concerned. I would appeal to you, Madam, to direct the Minister to see your direction reaches the ground level and the Bank branches suspend the auction of the jewellery which is pledged with them.

THE DEPUTY CHAIRMAN. Mr. Minister, this matter was raised in this House about the farmers' gold being auctioned, as the Member ref. erred to it. And the Minister Agriculture was also present here. It is for paltry sums that the gold which is being given to the bank as a bond is being auctioned if they are not able to repay. Now, I would like you to look into the matter. It is not a huge amount. It is a small money of small farmers, and you must of them.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): Madam, I am not holding that Banking Department. I will convey it to my colleague, Dr. Abrar Ahmed.

THE DEPUTY CHAIRMAN Please do that.

RE. HIJACKING OF AIRCRAFTS

SHRI V. NARAYANASAMY (Pondicherry): Madam, yesterday, Shri Jaipal Reddy and myself have raised the issue of hijacking of an aircraft which was bound for Madras on Saturday. Madam, you gave your ruling that the Government is going to come with a statement on this mat-

ter. Madam, I suspect an internatio. nal conspiracy in this hijacking Now, it has become a routine affair. Delhi bound aircraft from Patna was also hijacked some three or four months back Madam, I wanted clear statement from the Govern_ ment. Yesterday, we expected statement from the Government. Therefore I would like to know from the Government whether they going to make a statement on that and whether they are going discuss that issue or not.

THE DEPUTY CHAIRMAN: I would talk to the Minister for Parliamentary Affairs. I think, the Government is ready with the statement. We should find time for the Minister to come and make that statement. Now, I would take up the Budget...

SHRI MENTAY PADMANABHAM: (Andhra Pradesh): Madam what about the Railway Minister?

THE DEPUTY CHAIRMAN; I had a talk with the Railway Minister also. He says that he is coming here tomorrow to reply to the discussion on the Railway Budget. At that time, he will speak on that also. On that also, I give you an assurance.

SHRI MENTAY PADMANA.
BHAM: Tomorrow is the last day.

THE DEPUTY CHAIRMAN. It will be before the House is adjourned. Tomorrow he is coming here to reply. I will talk about that hijacking also. I had a talk with the Rail. way Minister also. And he agreed. He says that he will come and speak. But because of paucity of time, we had this difficulty.

Now, we will take up the other business.

THE BUDGET (JAMMU AND KASHMIR), 1993.94.

THE BUDGET (UTTAR PRA. DESH), 1993-94.